

**Government of Jammu and Kashmir,**  
Housing & Urban Development Department,  
Civil Secretariat, Srinagar/ Jammu

**Notification**

Jammu, the 10<sup>th</sup> August, 2021

S.O. 271 -In exercise of the powers conferred by sub-section (2) of section 27 of the Jammu and Kashmir Municipal Act, 2000, the Government hereby notify the name of Shri Bachan Lal S/o Lt. Shri Sita Ram, Member Ward No.12 of Municipal Committee, Vijaypur to have been declared as elected Vice President of the Municipal Committee, Vijaypur for the remainder period.

By order of the Government of Jammu and Kashmir.

Sd/-  
(Dheeraj Gupta)IAS  
Principal Secretary to Government,  
Housing & Urban Development Department

No: HUD-LSG0ULBJ/65/2021(C. No.14585)

Dated: 10.08.2021

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Chief Electoral Officer, J&K, Jammu.
3. Commissioner/ Secretary to the Government, General Administration Department.
4. Divisional Commissioner, Jammu.
5. Commissioner/ Secretary to the Government, Department of Law Justice and Parliamentary Affairs.
6. Deputy Commissioner, Samba.
7. Special Secretary to Chief Secretary.
8. Director, Urban Local Bodies, Jammu.
9. General Manager, Ranbir Government Press Jammu, for publication , in the Government Gazette.
10. Private Secretary to Principal Secretary to the Government, Housing and Urban Development Department.
11. Shri Bachan Lal S/o Lt. Sh . Sita Ram, Member Ward No.12, Municipal Committee, Vijaypur.
12. Executive Officer, Municipal Committee, Vijaypur.
13. Master file/ Stock file/ Website.

(Thannaji Bhat)

Under Secretary to the Government